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Central Administrative Tribunal  
Principal Bench

RA 427/2000  
in  
OA 1943/2000

New Delhi this the ~~22nd~~ day of January, 2001.

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman(J).  
Hon'ble Shri M.P. Singh, Member (A).

In the matter of:

Vaidya Nath Jha,  
Yoga Teacher,  
Kendriya Vidyalaya No.1,  
Delhi Cantt.

... Applicant.

Versus

1. Union of India through  
the Secretary,  
Ministry of HRD; Shastri Bhawan,  
New Delhi.

2. Dr. E. Prabhakar,  
Education Officer,  
Kendriya Vidyalaya Sangathan,  
18, Institutional Area,  
Shaheed Jeet Singh Marg,  
New Delhi-110016.

3. The Principal,  
Kendriya Vidyalaya No.1,  
Delhi Cantt,  
New Delhi.

... Respondents.

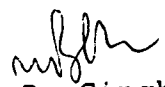
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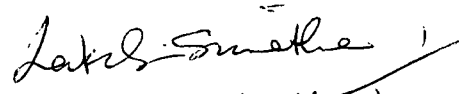
Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman(J).

RA 427/2000 has been filed by nine persons praying for review of the judgement/order dated 1.12.2000 in OA 1943/2000. This order has been passed after hearing Shri K.B. Kochar, learned counsel for the applicant and Shri S. Rajappa, learned counsel for the respondents in OA 1943/2000 in which the applicant was Shri Vaidya Nath Jha. The present Review Application has been filed by Shri B.B. Raval, learned counsel praying for setting aside the order, on the grounds that the respondents had misled the Tribunal and the order is per incuriam. As none of the grounds taken in the Review Application fall under Order

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47 Rule 1 CPC read with Section 22(3)(f) of the Administrative Tribunals Act, 1985, we are unable to agree with the contentions of the review applicants. Besides, the memo of parties names in the Review Application are not clear and appear to have been filed by nine persons who are not even the applicants in OA 1943/2000 in which the applicant was Shri Vaidya Nath Jha. RA 427/2000 is accordingly rejected.

  
(M.P. Singh)  
Member(A)

  
(Smt. Lakshmi Swaminathan)  
Vice Chairman(J) 22/1.

'SRD'